

are listening to her reply or are you making your own statement? How can you say? If she is misleading, you please give a privilege motion. You have a right for other alternative. You can give in writing. Don't simply say in misleading. What is this? You can give a notice under 115. Therefore, you wait, Let her finish. If you are not satisfied with her reply. If you are not satisfied with her reply, I gave you the rule. Why are you interfering in her reply? Madam, you can continue.

*(Interruptions)*

MR. DEPUTY SPEAKER: Order. Order. I am not permitting others to speak except Madam.

*[Translation]*

SHRIMATI MOHSINA KIDWAI: As far as the ministry is concerned, we have accepted all the demands. Today, I can also say that we shall accept all their genuine demands. We have done our duty and we have full sympathy with them.

SHRI AJOY BISWAS: But they are not satisfied.

SHRIMATI MOHSINA KIDWAI: Shri Jena has also conceded that a lot has been done for the junior engineers. Regarding other demands we are ready to discuss them. They are most welcome. But the problem of the junior engineers is not new. For the last one year they are resorting to 'Go Slow' and "Work to Rule". This is not good. Daily we receive a number of complaints from M.P.s regarding repair works, water and other problems. I would again request the Junior Engineers to and their agitational approach and co-operate with us.

*[English]*

SHRI BASUDEB ACHARIA: If you sit with them and discuss with them, the problem would be solved.

*[Translation]*

SHRIMATI MOHSINA KIDWAI: We

havd discussed it many times.

SHRI HARISH RAWAT: You should at least recommend their case and send it to the Finance Ministry.

SHRIMATI MOHSINA KIDWAI: It is well known that we have already recommended hundred per cent senior scale and sent it to Finance Ministry, and Shri Rawat and Shri Kumarmanglam know it. But the Finance Ministry has rechanged it to 75 and 25 per cent. In spite of that, we shall try to cover more and more personnel. What else do you expect from our Ministry? We have taken steps for removal of stagnation. We are ready to help by all means but I will not tolerate indiscipline and misbehaviour.

14.18. hrs

#### STATEMENT RESETTING UP OF NATIONAL EQUITY FUND

*[English]*

THE MINISTER OF FINANCE AND THE  
MINISTER OF COMMERCE (SHRI NAR-  
AYAN DATT TIWARI):

Mr. Speaker Sir, I am happy to inform the House that the Government has now taken a decision to set up a National Equity Fund which would provide seed capital assistance to tiny and small entrepreneurs in the rural areas of the country as well as in urban areas with a population below 5 lakhs. The details of this Scheme have now been finalised and are being announced to-day by the Industrial Development Bank of India which will administer the Fund. To begin with the Fund will have a capital of Rs. 10 crores. Government of India is making a provision of Rs.5 crores and the IDBI will be providing a matching contribution. The assistance under the Scheme will be available not only for establishing new projects but also for the purpose of rehabilitation of small and tiny viable sick units under the given criteria. I am sure that this Scheme will contribute to strengthening the policies of the Govern-

[Narain Dutt Tiwari]

ment for dispersal of industries and for encouraging the establishment of tiny and small industries by new entrepreneurs in our smaller towns villages and thus create new avenues of employment. Thus a long standing demand of cottage and small scale industries movement of the country is being fulfilled. Further steps will be taken to strengthen the scheme or augment the Fund as and when required. I have pleasure in laying a copy of the Scheme on the Table of this House. (Placed in library. See No LT 4576/87)

14.20 hrs

#### BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 10th August, 1987, will consist of:-

- (i) Consideration of any item of Government Business carried over from today's Order paper.
- (2) Consideration and passing of :-
  - (a) The Air (Prevention and Control of Pollution) Amendment Bill, 1987.
  - (b) The Atomic Energy (amendment) Bill, 1987 as passed by Rajya Sabha.
  - (c) The Repealing and Amending Bill, 1986, as passed by Rajya Sabha.
  - (d) The Navy (amendment) Bill, 1987, as passed by Rajya Sabha.

- (e) The Parsi Marriage and Divorce (Amendment) Bill, 1987, as passed by Rajya Sabha.

SHRI SOMNATH RATH (Aska): Sir, I request that the following may be included in the next week's agenda:-

The New Education Policy has given impetus to the teacher training as that would help the society to cope with the needs of the time. The teacher training is considered to be imperative in the present context and the required fillip should be given to this aspect. Some universities in Orissa, specially the Berhampur University, have brought out an advertisement on all India basis regarding the correspondence course for B.Ed. A candidate is required to pay one thousand rupees towards admission charge and each form is sold at Rs. 25. This step taken by Berhampur University, when there are no elected Senate Syndicate and Academic Council, contravenes the Act and the statutes of the University and also the spirit of the New Education Policy. The New Education Policy enshrines the spirit of empirical studies which are apparently neglected in the correspondence course, especially in the sphere of teacher training. This course may help the candidate to get his B.Ed. degree but cannot help him in any way to face the students academically. The exorbitant collection is an encouragement for collecting capitation fees to which Government is deadly opposed. Government as well as the University Grants Commission should give direction to stop this correspondence course. On the other hand, permanent concurrence and affiliation should be given to the B.Ed. College at Bhanjanagar. The matter may be discussed in the House at an early date.

DR. G.S. RAJHANS (Jhanjharpur): Sir, I request that the following may be included in the next week's agenda:

Incesant rains and swollen rivers like